

आयकर अपीलीय अधिकरण “जी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“G” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.5907/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2014-15)

Wyeth Pharmaceuticals India Private Ltd. 1802 & 1901, The Capital, Plot No.C-70 G-Block, Bandra-Kurla Complex Bandra (East), Mubai-400 051.	बनाम/ Vs.	ITO-14(3)(3) Aayakar Bhawan MK Road Mumbai-400 020.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AAACW-6225-E		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)
Assessee by	:	Email dated 05/01/2021
Revenue by	:	Shri T.S. Khalsa-Sr. DR
सुनवाई की तारीख/ Date of Hearing	:	06/01/2021
घोषणा की तारीख / Date of Pronouncement	:	06/01/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year 2014-15, contests the order of learned first appellate authority on certain grounds of appeal.
2. The assessee, vide e-mail dated 05/01/2021, expressed intention to opt for Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme) 2020*, for this year. The Id. DR submitted that the appeal may be dismissed for the aforesaid reason.

3. Keeping in view the contents of e-mail, since the assessee is settling the dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020, we are inclined to dismiss the appeal for the time being with a liberty to the assessee to seek restoration of appeal in case declaration filed under the scheme is not accepted for whatever reasons.

4. The appeal stands dismissed in terms of our above order.

Order pronounced on 06th January, 2021.

Sd/-

Sd/-

(Mahavir Singh)

(Manoj Kumar Aggarwal)

उपाध्यक्ष / **Vice President**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 06/01/2021

Sr.PS, JaisyVarghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.